

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/120/(IB)/2017

NAME OF THE PETITIONER(S)

: ULTRATECH CEMENT LTD

NAME OF THE RESPONDENT(S)

: RPN ENGINEERS CHENNAI PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

B. SHARTHI PRIVE

(WINE FOR DETITIONED)

WUNG EL FOR PETITIONER B. Chekthi Pe ya

R. Pawan Kumar dhamler. Cornsel for Respondent f. Pawar W

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that the matter has been settled and sought time for filing memo of compromise. Time extended at request. Put up on 31.08.2017 at 10.30 A.M

> (K. Anantha Padmanabha Swamy) Member (Judicial)